

(34)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

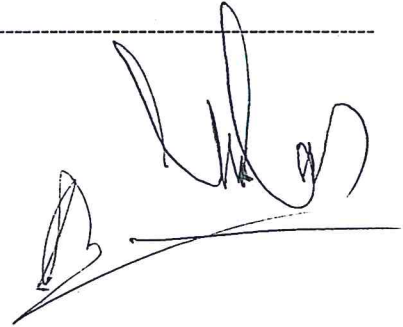
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/205/2017  
PETITION NUMBER : CP/29/2016  
NAME OF THE PETITIONER(S) : ALEXANDER CORREYA  
NAME OF THE RESPONDENT(S) : THE BHAGYODAYAM CO. & 7 ORS  
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

R. to R. S. Mathan. V. Nambasthimpal  
SHARATH CHANDRAN for Petitioner



**ORDER**

Counsels representing both the parties are present. Counsel for respondents stated that the senior counsel could not attend before the Tribunal due to personal inconvenience and prayed for time to make submissions. Time is extended at request. Put up on 13.12.2017.

-sd-  
S Vijayaraghavan  
Member (Technical)

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc